

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 77 of 2011

Dated 30th May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Limited ... Appellant(s)

Versus

MERC & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Ramji Srinivasan & Mr. Hasan Murtaza

ORDER

Admit. Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 15.07.2011. Dasti service is permitted.

Post the matter on **15.07.2011**. In the meantime, the learned counsel for the Respondent is directed to file the reply on or before 05.07.2011 after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS